

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 83/(MAH)/2012
C.A. No. 117/2015

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)



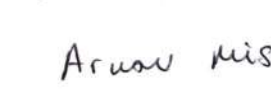
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Mr. Goverdhan M. Savalia
V/s.
M/s. Shyamkarna Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

①	Yash Jain	Adv. for petitioner	
②	Rafique Shaikh	Adv for Respondent	
③	U. R. Nair	Idem	
④	Arnav Misra	— " —"	Arnav Misra

By consent adjourned to
11-12-17
RASHIKA
Adv. 

ORDER

CA No. 117/2015 IN
T.C.P. No. 83/397-398/NCLT/MB/MAH/2012

1. The Learned representatives of both the sides are present.
2. By consent, adjourned to **11th December, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 17.10.2017

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